

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 90-92/2019

RAM PRASAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-03-2019 These appeals were called on for hearing today.

For Appellant(s) Mr. Pawanshree Agrawal, AOR

For Respondent(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
M/S. Equity Lex Associates, AOR

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 7 are duly represented.

Await original record from the Trial Court. Reminder be
issued.

Parties may file additional documents within four weeks.

List again on 09.05.2019.

ANIL LAXMAN PANSARE
Registrar